

where the competent authority has reason to believe that a Government servant is suffering from a contagious disease or a physical or mental disability, which in its opinion interferes with the efficient discharge of his duties, that authority may direct the Government servant to undergo a medical examination and on the basis of the opinion expressed by the examining medical authority, may retire him from service on invalid pension. A Government servant also may himself apply for retirement on invalid pension on medical grounds in accordance with the procedure prescribed in this regard. Even though there are special provisions for appointment of disabled persons in Government service, such appointments are made only against posts in which the disability will not interfere with the performance of one's duties. In the circumstances the question of persons who are incapable of performing their duties on health grounds being allowed by Government to continue in their position on humanitarian or other grounds, does not arise

#### Industrial Estates Programme in Backward Regions

2303. SHRI P. GANGADEB:  
SHRI P. M. MEHTA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Industrial Estates programme has failed in the rural and backward regions;

(b) whether the programme has been successful in urban and semi-urban areas;

(c) if so, the reasons therefor and Government's reaction thereto; and

(d) the total amount that the Central and State Governments and the financial institutions have spent in the Fourth Plan to develop industrial estates in various parts of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) to (c). The position of occupancy of sheds in the industrial estates in the rural and backward regions and urban and semi-urban areas is as follows.

	Sheds comp- leted	Sheds occu- pied	Percen- tage of occupancy
Rural and backward regions	1937	1141	59
Urban and semi-urban areas	2489	1914	77

In order to ensure fuller utilisation of shed, State Governments have been advised to provide essential infra-structural facility like electricity and water etc and special incentives and inducements to entrepreneurs to occupy sheds, and to conduct techno-economic surveys before setting up new industrial estates in future.

(d) The total amount spent by the Government on industrial estates during the Fourth Five Year Plan up to 31st March, 1971 was Rs. 3.70 crores. The provisional figure of expenditure for 1971-72 was Rs. 2.84 crores. The Planning Commission has approved an outlay of Rs. 5.08 crores for 1972-73.

The expenditure incurred by financial institutions in the establishment of industrial estates is being ascertained and will be laid on the Table of the House.

#### People Living below Poverty Line in States and Union Territories

2304. SHRI P. GANGADEB:  
SHRI P. M. MEHTA:

Will the Minister of PLANNING be pleased to refer to the reply given to Unstarred Question No. 2277 on 16th August, 1972 regarding the people living